

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

17

C.P No. 1135/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: Mehadia Sales Trade Law Tribunal

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Amib Rajkanya	PCS for Corporate debtor T/b Adv. Chitrag Chandani	
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2.	Nitin Lalwani Adv.	counsel for Petitioner	
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ORDER

CP No. 1135/I&BP/NCLT/MB/MAH/2017

Reserved for Orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)